



Honourable Shri Justice R. M. S. Khandeparkar

B.A., LL.B.

1996 - 2008

Hon'ble Shri Justice R.M.S. Khandeparkar, B.A., LL.B. was born on August 15, 1946. He was enrolled as an Advocate on July 30, 1973. He practiced in the Judicial Commissioner's Court/ and the High Court Bench at Panaji in Civil Constitutional and Taxation matters and specialised in Customs, Central Excise and Educational matters. Worked as Standing Counsel for the Central Government at Goa since 1990, Special Public Prosecutor for the Central Government in Goa since 1984, and an Advocate for the Goa University since 1985. He was appointed as an Additional Judge of the Bombay High on April 15, 1996 and a permanent Judge on April 12, 1998. Retired on August 15, 2008.